

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2757
ANSWERED ON:15.03.2010
NOCS ISSUED BY DGS
Jeyadural Shri S. R.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to reduce the processing time for No Objection Certificates (NOCs) being issued by Directorate General of Shipping (DGS) for issuing registration certificate for vessels;
- (b) if so, the details thereof alongwith the demands made by fisheries sector to do away with such NOCs;
- (c) whether the Government is taking legal opinion to do away with many time consuming procedures of Mercantile Marine Departments (MMDs);
- (d) if so, whether there is a huge delay in reviving and helping deep sea fisheries sector;and
- (e) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF SHIPPING(SHRI G.K. VASAN)

- (a): The processing time for grant of NOCs has been progressively reduced and brought down to a fortnight from the date of application for deep sea fishing vessels. Besides this, the period of NOC validity has been increased from six months to 1 year.
- (b): The issuance of NOC cannot be done away with since they enable periodic monitoring of the status of ownership of the deep sea fishing vessels based on which provisional registration certificate is issued by respective Mercantile Marine Department.
- (c): No, Madam.
- (d) & (e): Do not arise.